

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3568
ANSWERED ON:18.03.2015
ADMISSION IN SCHOOLS
Singh Shri Bhola

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of students studying in the Government schools at present;
- (b) the existing rules and regulations for the admission of students and the number of categories whereunder admission is given and whether the admission in each category was made as per the rules;
- (c) if so, the details thereof;
- (d) the percentage of reservation and the facilities extended to the Scheduled Castes/Scheduled Tribes; and
- (e) the number and percentage of children of Government teachers and Central and State Government officials who are presently studying in Government schools?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

(a) to (d) : As per Unified District Information System for Education (UDISE), 2013-14, 14.64 crore students are studying in the Government schools. In Government schools, all children are admitted irrespective of social categories. However in some of the residential schools like Kasturba Gandhi Balika Vidhyalayas (KGBVs) the seats are reserved for Schedule Caste/Schedule Tribe (SC/ST) and Minorities girls as per the scheme norms. At elementary level, 25% children belonging to weaker section and disadvantaged groups are admitted under Section 12(1)(c) of Right of Children to Free and Compulsory Education (RTE) Act, 2009 at entry level like Class-I or pre-primary as the case may be.

(e) No such data is maintained at the national level.